

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SINGLE BENCH**  
**NEW DELHI**

No.CA(CAA)-38(PB)/2017

SECTION: UNDER SECTIONS 230-232 OF THE COMPANIES ACT, 2013

**IN THE MATTER OF:**

Lakra Fabric Pvt. Ltd.  
With Lakra Industries Ltd.

..... ..Petitioner

V/s

.....Respondent

**Coram:**

Order delivered on 11.08.2017


**R.VARADHARAJAN**  
Hon'ble Member (Judicial)

For the Petitioner : Mr. Sanjeev Kumar, Advocate

For the Respondent : -

**ORDER**

Due to paucity of time arising out of the Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence at the joint request of the parties, the matter is posted for hearing on 18.8.2017.

  
(R.VARADHARAJAN)  
MEMBER (JUDICIAL)